

ITEM NO.804

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).4895/2025

[Arising out of impugned final judgment and order dated 10-02-2025 in CRLA No.3720/2009 passed by the High Court of Judicature at Allahabad]

BRAHM PAL

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(I.A. No.288850/2025 - FOR INTERIM BAIL)

Date : 13-11-2025 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Rajesh Singh Chauhan, AOR

For Respondent(s) Mr. Rameshwar Prasad Goyal, AOR

Dr. Vijendra Singh, AOR

UPON being mentioned, the Court made the following

O R D E R

Taken on Board.

2. No orders.

(SAPNA BISHT)
COURT MASTER (SH)

(ANJALI PANWAR)
ASSISTANT REGISTRAR